

CENTRAL ELECTRICITY REGULATORY COMMISSION  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Ph:23753942 Fax- 23753923

Petition No.GT/132/2014

Date:07.07.2014

To

Additional General Manager (Commercial),  
NTPC Sail Power Company Private Limited,  
4th Floor,NBCC Tower,15, Bhikaji Cama Place,  
New Delhi-110066.

Subject: Petition Under Section 62 and 79 (1) (a) of the Electricity  
Act,2003 read with Chapter-V of the CERC (Conduct of  
Business ) Regulations 1999.

Ref: Petition No.GT/132/2014

Sir,

With reference to your petition vide affidavit dated 27.06.2014,  
filed on 30.06.2014, it is noticed on scrutiny that Form No.14-A on the  
Appendix-I , Tariff Filing Forms (Thermal) has not been annexed. Hence, the  
same may be rectified and petition re-submitted on or before 15.07.2014 for  
consideration.

Yours faithfully

Sd/-  
(Vipan Sharma)  
Bench Officer